

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 858 OF 2017 in
APPEAL NO. 25 OF 2018**

Dated: 10th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s. Lourdes Society for Health Care & Research, Ernakulam Appellant(s)

Vs.

The Kerala State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. K.V. Mohan

Counsel for the Respondent(s) : Mr. Sriram Parakkat for R-1

Mr. P.V. Dinesh
Ms. Arushi Singh for R-2

ORDER

IA No. 858 of 2017

(Appln. for stay)

Learned counsel for the appellant seeks two weeks more time to file rejoinder. He may take steps to file the same with IA on or before 25.07.2018 after serving copy on the other side.

List this application for hearing on **20.08.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**